

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1309/2021

M/S. ASSOCIATED COMMERCE

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for IA No.156344/2021-EX-PARTE STAY and IA No.156346/2021-EXEMPTION FROM FILING AFFIDAVIT)

WITH W.P.(C) No.1323/2021

(With appln.(s) for IA No.158558/2021 - EX-PARTE STAY and IA No.158561/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 07-12-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Kartik Seth, Adv.  
Mr. Hardesh Kumar Gupta, Adv.  
Ms. Shriya Gilhotra, Adv.  
Ms. Garima Saxena, Adv.  
M/s. Chambers Of Kartik Seth

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice.
- 2 List Writ Petition (C) No 1119 of 2021 and Writ Petition (C) No 1076 of 2021 together with the present Petitions.
- 3 Liberty to serve the Central Agency in respect of service on the first respondent and the Standing Counsel for the State of UP in respect of service on the second respondent.
- 4 List the Petitions on 4 January 2022.

(CHETAN KUMAR)  
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)  
Court Master